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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

OA-1927/97

New Delhi this the 19th day of September, 2000.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)  
Hon'ble Dr. A. Vedavalli, Member(J)

1. AIR and Doordarshan  
Technicians Welfare Association  
represented by its General  
Secretary R. Sathyanarayana .... Applicants

(Present : None even on second call)

Versus

1. Union of India represented by  
its Secretary, Ministry  
of Information and Broadcasting,  
New Delhi.

2. Director General of Doordarshan,  
Doordarshan, Mandi House,  
New Delhi. .... Respondents

(Present : None even on second call)

ORDER(ORAL)  
Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

None for the parties even on second call.

None had appeared for applicant even on 18.08.2000. In  
the circumstances, the O.A. is dismissed for default  
and non-prosecution.

A. Vedavalli

(Dr. A. Vedavalli)  
Member(J)

S.R. Adige  
(S.R. Adige)  
Vice-Chairman(A)

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